

DIVISION BENCH  
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/298(KB)2019

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>AMREX MARKETING PVT. LTD. VS TRACTEL TIRFOR INDIA PVT. LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 58(3) SEC. 59</b>

**Appearance (via video conferencing/physically)**

Ms. Niharika Ahluwalia, Adv. ] For the Petitioner

Mr. Himagnh Jain, Adv. ]

Mr. Sutirtha Das, Adv. ] For the Respondent No.1

Mr. Soham Sanyal, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **18<sup>th</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**